

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:506
ANSWERED ON:17.07.2002
INDUS WATERS TREATY
RAMSHETH THAKUR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has threatened to refer to International Arbitration the alleged violations of Indus Waters Treaty 1960 by India; and

(b) if so, the reactions of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH)

(a) During the Permanent Indus Commission Meeting from May 28-June 1, 2002 in New Delhi, Pakistan took the position that it was not satisfied that the design of the Baglihar Plant project was in terms of Treaty provisions and was proposing to refer the matter to a Neutral expert.

(b) The project and any Pakistani objections are proposed to be discussed during the next meeting of Permanent Indus Commission.

<